- (b) Forty-fourth Annual Report and Accounts of the Council for Fair Business Practices (CFBP), Mumbai, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (c) Review by Government on the working of the above Council.

Annual Report and Accounts (2010-11) of the PCI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): Sir, I lay on the Table, under Section 20 of the Press Council Act, 1978, a copy each (in English and Hindi) of the following papers:—

- (a) Thirty-second Annual Report and Accounts of the Press Council of India, New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 5881/15/11]

Annual Report and Accounts (2010-11) of the BECIL, NOIDA and related papers

DR. S. JAGATHRAKSHAKAN: Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Sixteenth Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), NOIDA, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No.L.T. 5882/15/11]

MoU between Ministry of Coal and the CIL

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding

between the Government of India (Ministry of Coal) and the Coal India Limited, for the year 2011-12. [Placed in Library. See No. L.T. 5998/15/11]

Notification of the Ministry of Corporate Affairs

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): Sir, I lay on the Table, under sub-section (3) of Section 620A of the Companies Act, 1956, a copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No. G.S.R. 679 (E), dated the 14th September, 2011, amending Notification No. G.S.R. 978, dated the 28th May, 1963, to substitute certain entries f in the original Notification. [Placed in Library. See No. L.T. 5644/15/11]

$\label{eq:counts} \mbox{Annual Report and Accounts } (2008-09), (2006-07), (2010-11) \mbox{ of various corporations and related papers}$

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA): Sir, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section
 (1) of Section 619A of the Companies Act, 1956:—
 - (i) (a) Annual Report and Accounts of the U.P. Projects Corporation Limited, Lucknow, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 6001/15/11]
 - (ii) (a) Thirty-fourth Annual Report and Accounts of the Kerala Land Development Corporation Limited, Thiruvanantha-puram, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 5999/15/11]